

S. No.: PM/NGT/PB/248/2022

Date: 31.10.2023

To,
The Registry
National Green Tribunal (PRINCIPAL BENCH)
Faridkot House, Copernicus Marg,
New Delhi – 110001

Sub.: Filing of Progress Report on behalf of Department of Mines and Geology, Rajasthan

In Re: News Item Published in The Hindu dated 27.03.2022 Titled “Digging up the Chambal” O.A. No. 248 of 2022 (Principal Bench)

In the abovementioned matter, I am the counsel on behalf of Department of Mines and Geology, Rajasthan. Vide order dated 25.07.2023 of this Hon'ble Tribunal, specific directions were given to State Instrumentalities of the State of Rajasthan, Madhya Pradesh and Uttar Pradesh. However, vide the same order, no specific direction was given to the Department of Mines and Geology, Rajasthan.

Nevertheless, by filing of the present progress report, the State of Rajasthan is bringing on record the steps that are being continuously taken to ensure action against illegal sand mining taking place in the NCS area.

It is requested that the same may kindly be taken on record.



PRACHI MISHRA
ADVOCATE FOR DEPARTMENT OF MINES AND GEOLOGY,
RAJASTHAN

Encls.: 1. Progress Report on behalf of Department of Mines and Geology,
Rajasthan

904

PROGRESS REPORT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

W.R.T.

ORDER DATED 25.07.2023 OF THIS HON'BLE TRIBUNAL

**IN RE: NEWS ITEM PUBLISHED IN THE HINDU DATED
27.03.2022 TITLED "DIGGING UP THE CHAMBAL"**

ORIGINAL APPLICATION NO. 248 OF 2022

ON BEHALF OF

(DEPARTMENT OF MINES AND GEOLOGY, RAJASTHAN)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 248 OF 2022**

**IN RE: NEWS ITEM PUBLISHED IN THE HINDU DATED 27.03.2022 TITLED
"DIGGING UP THE CHAMBAL"**

INDEX

S.NO.	PARTICULARS	Page No.
1.	PROGRESS REPORT ON BEHALF OF DEPARTMENT OF MINES AND GEOLOGY, RAJASTHAN	1 - 4

DEPARTMENT OF MINES AND GEOLOGY, RAJASTHAN

THROUGH

**Place: New Delhi
Date: 31.10.2023**

for
**Mr. Mukesh Chandra Mangal
Additional Officer-in-Charge for
Department of Mines & Geology, Rajasthan
Mining Engineer
Dholpur, Rajasthan**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 248 OF 2022

IN RE: NEWS ITEM PUBLISHED IN THE HINDU DATED 27.03.2022 TITLED
"DIGGING UP THE CHAMBAL"

PROGRESS REPORT ON BEHALF OF DEPARTMENT OF MINES
AND GEOLOGY, RAJASTHAN

MOST RESPECTFULLY SHOWETH:

1. The present progress report is being filed on behalf of the Department of Mines and Geology, Rajasthan, in compliance of order dated 25.07.2023 of the Hon'ble National Green Tribunal, Principal Bench (*hereinafter referred to as 'Ld. Tribunal'*).
2. On 06.02.2023 the Department of Mines and Geology, Rajasthan had filed its Compliance Affidavit encapsulating the measures that have been taken with respect to eighteen recommendations of the Joint Committee Report dated 14.07.2022. The submissions made in the Compliance Affidavit dated 06.02.2023 on behalf of Department of Mines and Geology is not being repeated herein for the sake of brevity and may be read as part and parcel of the present Progress Report.
3. In view of observations made in order dated 25.07.2023 of this Hon'ble Tribunal to combat the menace of illegal sand mining in the NCS area of District Dholpur, State Instrumentalities of Rajasthan have acted in collaboration to ensure implementation of **The Forest (Conservation) Act, 1980, The Environment (Protection) Act, 1986, and The Biological Diversity Act, 2002.**


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धौलपुर (राज०)

4. The steps taken by different departments of the State of Rajasthan are being reproduced below in a Tabular Form:

TRANSPORT DEPARTMENT

Year	No. of challan issued for illegal sand mining	No. of weapons seized	Cognizance taken by Court wrt challan	Fine Amount Recovered	Suspended/ Cancelled		
					Registration Certificate	Driving License	Permit
2022-23	56	56	1	6.12 lakh	55	55	15
2023-24 (as on 24.10.23)	33	33	0	2.47 lakh	33	24	4

POLICE DEPARTMENT

Year	Total Cases Registered	Arrests	No. of Seized Vehicles	Seized Sand (Tons)
2022	137	310	118	11712
2023 (as on 24.10.23)	142	177	151	1141

FOREST DEPARTMENT (SOCIAL FORESTRY)

Year	Total Cases Registered	No. of FIR	Fine Amount recovered	No. of Seized Vehicles
2022-23	1	1	1,61,000/-	1
2023-24 (as on 20.10.23)	3	3	3,13,000/-	3


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 धौलपुर (राज०)

FOREST DEPARTMENT (WILDLIFE)

S. No.	Period	Total Cases Registered
1.	21.09.2022 to 15.07.2023	15

5. On 30.01.2023, a platoon of the 14th RAC was sanctioned, stationed at the Sagarpad Check Post, which is effective till date, and a special permission was granted for a need-based Deployment of an Anti-dacoit force to combat illegal sand mining.
6. To effectively regulate illegal sand/gravel mining and transportation, the District Administration created 4 Inter-departmental check points for round-the-clock monitoring at Sagarpada, Batentha, Housing Board and Panchgaon areas. In addition to this, 17 other check points are operating, inclusive of police checkpoints, in Japavali, Basainwab, Sakhwara, Jasupura, Town Chowki Rajkheda, Haat Maidan Rajkheda, Garhi Jafar, Andvapuraini, Babu Maharaj, Sewarpali, Jhiri, Jarga, Jatoli, Bijoli, Angai, and Eightmile.
7. To achieve effective control of illegal sand mining, transportation, and storage of gravel/sand, the Government of Rajasthan has permanently relocated the headquarters of the **Deputy Forest Conservator Wildlife, National Chambal Gharial Sanctuary** from Sawai Madhopur to Dholpur, vide order number F1(71) Forest/Chambal Gharial Abd./Part-2 dated 30.05.23.
8. Moreover, in view of the approaching assembly elections in the State of Rajasthan and Madhya Pradesh, there has been intensive checking being conducted by the Police, Forest, Transport, Revenue, and Cell Tax Department. As a result of which, the illegal sand mining prevalent in the area has ceased significantly.
9. In two newly issued Bajri mineral mining leases, located in the Parvati River Basin in the district of Dholpur, an alternate source of Sand has emerged in the Dholpur region which would work in tandem to offer a legal source of sand and reduce the menace of illegal sand mining.


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10. In light of the submissions and progress apprised of hereinabove, it is respectfully prayed that the present Application be disposed of as being effectively dealt with. Moreover, Department of Mines and Geology, Rajasthan most respectfully reserves their right to file an Additional Reply/ Status Report, as and when directed by this Ld. Tribunal.

DEPARTMENT OF MINES AND GEOLOGY, RAJASTHAN

THROUGH

Place: New Delhi

Date: 31.10.2023


Mr. Mukesh Chandra Mangal
Additional Officer-in-Charge for
Department of Mines & Geology, Rajasthan
Mining Engineer
Dholpur, Rajasthan